

OPEN COURT

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ORIGINAL APPLICATION NO. 1134 OF 2007.

ALLAHABAD THIS THE 16TH DAY OF NOVEMBER 2007.

Hon'ble Dr. K.BS Rajan, J.M

Hon'ble Mr. K.S. Menon, A.M

Vinod Kumar Singh son of late Srinath Singh aged about 54 years presently posted as Assistant Station Director in the Office of Station Director, Commercial Broad Casting, Resident of Village & Parasurampur, Post Maharkhan, District Chandauli.

.....Applicant

(By Advocate: Shri P Srivastava)

Versus.

1. Union of India through its Secretary, Ministry of Information and Broad Casting Sanchar Bhawan, New Delhi.
2. Director General, All India Radio, Akashvani Bhawan, New Delhi.

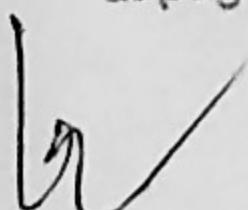
(By advocate: Shri S Singh)

O R D E R

Dr. K.BS Rajan, J.M

Shri P. Srivastava counsel for the applicant and Shri S. Singh counsel for the respondents.

2. Vide order dated 10.11.2006, provisional seniority list was circulated calling for objection. Applicant of this O.A. figures in the provisional seniority list at SI. NO. 97. As one particular column in the list was kept blank, he has requested for insertion for relevant date therein. This was acceded to vide SI. NO. 35 of the statement at page No. 26 of the O.A. However, the name of the applicant in the final list has been pushed down to 160 vide revised seniority at page No. 30 onwards. The applicant has sought for clarification



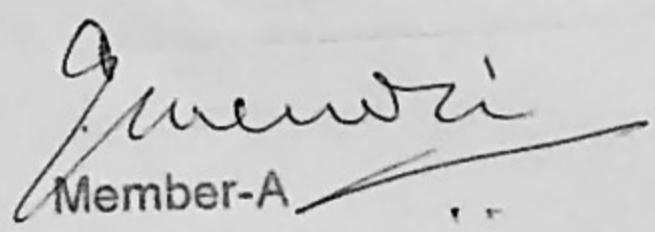
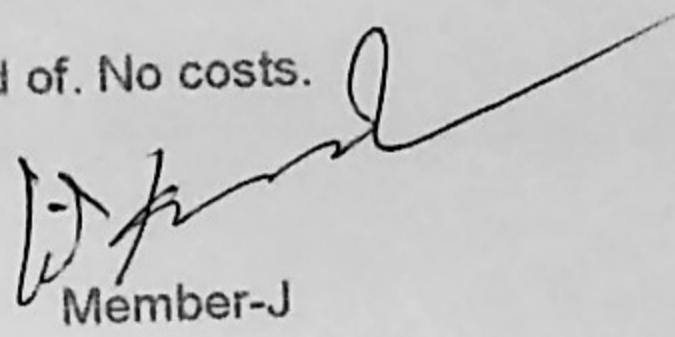
(3)

and requested for placing his name at the appropriate place vide representation dated 16.5.2007 (Annexure A-10), this remain unanswered.

3. Senior Standing Counsel submits that revised final seniority list was published after taking into account all the objections.

4. The final seniority does not reflect as to how the seniority of the applicant has been pushed out. Respondents are, therefore, directed to consider the representation dated 16.5.2007 and elucidate the position of the applicant by a speaking order within a period of two months from the date of communication of the order. Needless to mention if the applicant's seniority position is restored, he would be considered for promotion, within the consideration zone.

5. With the above direction, the O.A. is disposed of. No costs.


Member-A
Member-J

Manish/-